NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

CP/TCP/CSP/CSA/TCSP/TCSA/NO. 49 /(MAH)/2017				
CORAM:		Present:	SHRI B.S.V. PRAK	ASH KUMAR MEMBER (J)
			SHRI V. NALLA	ASENAPATHY MEMBER (T)
ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 19.04.2017				
NAME OF T	THE PARTIES: M/s. M	IRH Pigi	ral System	s Put. Ltd
SECTION OF THE COMPANIES ACT: OF THE Companies Act 1956/2013/I & BP Code 2016.				
S. No.	NAME	DESIGNATIO	N S	SIGNATURE
1.	Lounnet Sille	Dor.		Jum

<u>Common Order</u> <u>TCSP 49/230-232/NCLT/MB//MAH/2017</u> <u>TCSP 50/230-232/NCLT/MB//MAH/2017</u>

At request of the RD office, Mumbai, list this matter for hearing on 26.4.2017.

Sd/-V. NALLASENAPATHY Member (Technical) Sd/-B.S.V. PRAKASH KUMAR Member (Judicial)